



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,25th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE(ACTING)
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 2

[DIVISION BENCH - I

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/3719/2020 CAVT. NO.05252020,11780000526/2020 B/O	DIJEN KALITA AND 7 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR H K DAS MR. A LAL MR. U PATHAK MR. C P SHARMA	ASSTT.S.G.I. FOR CAVEATOR MR. C BARUAH

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



सत्यमेव जयते

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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-I AND SPECIAL
DIVISION BENCH.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	WP(C)(Suo Moto)/3/2020	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG
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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/3617/2020 FIXED	GANESH SHILL AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI(SC, FOREST DEPT.)
18	WP(C)/3741/2020 (PDF COPY), B/O	DILIP DAWKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	GA, ASSAM
19	WP(C)/3743/2020 (PDF COPY), B/O	ABDUR REZZAK Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR	SC, PNRD
20	WP(C)/3752/2020 (PDF COPY), B/O	BOARD OF DIRECTORS OF MADHUSOULMARI S. S. LTD. AND 23 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR. M HUSSAIN MR. A K AZAD	SC, CO OP GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
27	Bail Appln./1791/2020 FIXED,	MRINMAY KUMAR DAWKA Versus THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR J DAS MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
<u>MOTION</u>				
28	AB/2421/2020 (CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST), FIXED	MOSTAFA ALI @ MOSTAFA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./1575/2020 FIXED	ASHADUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. S MUNIR MR. C K NATH	PP, ASSAM
30	Bail Appln./1786/2020 FIXED	LILA MADHAV SAIKIA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
31	WITH Bail Appln./1792/2020 FIXED	KIRAN BANIA @ MITRA Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/2097/2020 FIXED	MD. HAZRAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
	WITH I.A.(CrI.)/456/2020 in AB/2097/2020	MD. HAZRAT ALI AND 3 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

23	I.A.(Civil)/1494/2020 IN MAC.APP. 402/2016(D/O), B/O in MACApp./402/2016	ON THE DEATH OF SUBHAJIT NAG HIS LEGAL HEIR UJJALA NAG Versus ROYAL SUNDARAM ALIANCE INS. CO. LTD.	MR. M ISLAM	MR. B J MUKHERJEE
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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

8	Crl.A./171/2020 WITH LCR 7 FILES, FIXED	SHRI BHASKARJIT PHUKAN @ SWAGADITYA PHUKAN AND ANR Versus NATIONAL INVESTIGATION AGENCY	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	SC, NIA
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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
28	Bail Appln./1753/2020 FIXED	AMIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
29	Bail Appln./1880/2020 (PDF COPY), B/O	HAREJ ALI Versus THE STATE OF ASSAM	MR. D DAS MR. B J TALUKDAR	PP, ASSAM
MOTION				
30	AB/2507/2020 (PDF COPY), B/O	BIDYUT CHAKRABORTY Versus THE STATE OF ASSAM	MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./1667/2020 B/O	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. M H TALUKDAR MS. A BEGUM MR. M S ALAM	PP, ASSAM
BAIL HEARING				
32	AB/2316/2020 FIXED	BIMAL SINGH Versus STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
28	AB/2373/2020 B/O	SOHIDUR RAHMAN @ SOHIDUR ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
BAIL HEARING (BA)				
29	Bail Appln./1186/2020 (SCANNED COPY OF RECORD), BA 1032/2020(D/O), FIXED	PENJON DAIMARI AND ANR. Versus UNION OF INDIA	MR. C K NATH MR. S MUNIR MS. S SAIKIA	SC, NCB
ORDERS				
30	I.A.(Cr.)/432/2020 FIXED in AB/1757/2020 WITH AB/1757/2020	PARAG KALITA AND ANR Versus THE STATE OF ASSAM PARAG KALITA AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. A SARMAH MR. C K NATH MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH COMPRISING OF
HONOURABLE THE CHIEF JUSTICE(ACTING)
AND HIS LORDSHIP.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To 30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To 30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
9	WP(C)/698/2020 (AT 10:30 A.M.)	ASI (STENO) HRISHIKESH DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. M S SHARMA MS U DAS MS. B R KALITA	MR N DUTTA (R 6-10) GA, ASSAM
	WITH I.A.(Civil)/1270/2020 in WP(C)/698/2020	ASI (STENO) HRISHIKESH DAS Versus THE STATE OF ASSAM AND 4 ORS	MS U DAS MR. M S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1319/2020 in WP(C)/698/2020	HAV(M) MABARAK ALI AHMED AND 4 ORS Versus ASI (STENO) HRISHIKESH DAS 5 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM MS U DAS
MOTION				
10	WP(C)/3651/2020 FIXED	RAISHUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. CHARAN DEKA MS P DEKA	SC, PNRD GA, ASSAM
11	WP(C)/3711/2020 (PDF COPY), B/O	GITUMONI DEKA AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	GA, ASSAM
12	WP(C)/3744/2020 (PDF COPY), B/O	ABUL HASAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H LASKAR MS. S DASGUPTA MS M S CHOUDHURY	SC, FOREST
13	WP(C)/3745/2020 (PDF COPY), B/O	SARIF AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J LASKAR	SC, PNRD GA, ASSAM MR. A BHATTACHARJEE
14	WP(C)/3746/2020 (PDF COPY), B/O	PARTHA PRATIM SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, CO OP SC, BTC
15	WP(C)/3753/2020 (PDF COPY), B/O	JAYANTA RAJKONWAR AND 12 ORS Versus ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD AND 2 ORS	MR. U K NAIR MR. N K KALITA MR. R D BHUYAN MS E B GOGOI	SC, GDD
16	WP(C)/3754/2020 (PDF COPY), B/O	MOUCHUMI DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR S INGTI MR. M SARANIA MR. S U AHMED MR. A I KATHAR	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CIVIL BENCH - III AND IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

21 WP(C)/3699/2020
(PDF COPY)

V. KRISHNENDU SINHA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR K P PATHAK
MR. R BORA

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[CIVIL BENCH - II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/3588/2020 FIXED	SAHAD HUSSAIN MAZUMDER Versus THE COTTON UNIVERSITY AND 4 ORS.	MR. M AHMED MD I H LASKAR	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
62	WP(C)/3703/2020 (PDF COPY), B/O	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
63	WP(C)/3723/2020 (PDF COPY), B/O	JABA RANI KALITA AND 39 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. T U LASKAR MR. A B T HAQUE MR Z I CHOUDHURY	SC, SEC. EDU. GA, ASSAM
64	WP(C)/3734/2020 (PDF COPY), B/O	PUTUMONI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
65	WP(C)/3736/2020 (PDF COPY), B/O	DOLY KALITA AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
66	WP(C)/3747/2020 (PDF COPY), B/O	SAHAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU.
67	WP(C)/3749/2020 (PDF COPY), B/O	HEMANTA KUMAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	SC, SEC. EDU.
68	WP(C)/3751/2020 (PDF COPY), B/O	NITUMONI KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MS G DAS MR. I CHOUDHURY MR. S BISWAKARMA MS. A LONGSU MR T DAS	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 25/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
27	Bail Appln./1845/2020 FIXED	BILLAL HUSSAIN @ RAJU Versus THE STATE OF ASSAM	MR. M ALI	PP, ASSAM
28	Bail Appln./1915/2020 (PDF COPY), B/O	DIPAK BORA Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
MOTION				
29	AB/2510/2020 (PDF COPY), B/O	BIJIT DUTTA Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
30	AB/2516/2020 (PDF COPY), B/O	ROHIT KUMAR PODDAR Versus THE STATE OF ASSAM	MR. N ALAM MS. D BARMAN	PP, ASSAM
31	AB/2517/2020 (PDF COPY)	BISHNU NARZARY AND 2 ORS. Versus THE STATE OF ASSAM	MR. M C SARMA MR. J K SARMA	PP, ASSAM
BAIL HEARING				
32	AB/1347/2020 FIXED	JAGADISH OJA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020